

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF JUSTICE**

**LOK SABHA  
UNSTARRED QUESTION NO. 3232  
TO BE ANSWERED ON FRIDAY, THE 5<sup>TH</sup> AUGUST, 2022**

**Legal Services Clinics**

**3232. SHRI PINAKI MISRA:**

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the details of Legal Services Clinics set-up in universities, law colleges and other institutions, State and district-wise including Odisha;
- (b) the number of students involved in functioning of these Legal Services Clinics, State and district-wise including Odisha;
- (c) whether these Legal Services Clinics receive monetary support from the District Legal Services Authorities;
- (d) if so, the details thereof, State and district-wise including Odisha; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF LAW & JUSTICE  
(SHRI KIREN RIJJU)**

- (a) to (e) The State wise details of number of Legal Services Clinics set up in Universities, Law Colleges and other institutions as on June, 2022 along with number of students involved in functioning of these clinics are at Annexure – A. The National Legal Services Authority (Legal Services Clinics) Regulation, 2011 has no specific provisions to provide monetary grants to Legal Services Clinics by the State / District Legal Services Authority. However, in some cases basic infrastructure like computers and furniture has been provided through NALSA Legal Aid Fund as non-recurring expenses. In addition, the panel lawyers and para legal volunteers engaged in the Legal Aid Clinics are paid honorarium at the rate of Rs. 500 per day and Rs. 250 per day respectively.

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Statement as referred to in reply to Lok Sabha Unstarred Question No. 3232 for answering on 05.08.2022 raised by Shri Pinaki Misra, MP - Legal Services Clinics

Statement containing details of number of Legal Services Clinics set up in Universities, Law Colleges and other institutions as on June, 2022 alongwith number of students involved in functioning of these clinics.

S.No.	Name of the State/UT Legal Services Authorities	Number of Legal Services Clinics set up in Universities, Law Colleges and other institutions as on June, 2022	Number of students involved in functioning of these Legal Services Clinics
1	Andhra Pradesh	34	194
2	Arunachal Pradesh	3	5
3	Assam	25	675
4	Bihar	54	66
5	Chhattisgarh	16	71
6	Goa	10	408
7	Gujarat	128	1105
8	Haryana	31	626
9	Himachal Pradesh	28	16
10	Jammu and Kashmir	23	77
11	Jharkhand	7	268
12	Karnataka	139	960
13	Kerala	25	1923
14	Madhya Pradesh	391	489
15	Maharashtra	74	441
16	Manipur	3	0
17	Meghalaya	4	830
18	Mizoram	No	Nil
19	Nagaland	4	19
20	Odisha	47	554
21	Punjab	37	129
22	Rajasthan	93	Nil
23	Sikkim	2	88
24	Tamil Nadu	24	293
25	Telangana	19	143
26	Tripura	3	30
27	Uttar Pradesh	256	2669
28	Uttarakhand	68	107
29	West Bengal	148	399
30	Andaman and Nicobar Islands	1	26
31	Chandigarh	3	178
32	Dadra and Nagar Haveli	1	Nil
33	Daman and Diu	There is no Law College and University in Daman and Diu Districts	0
34	Delhi	5	52
35	Lakshadweep	Nil	Nil
36	Ladakh	Nil	Nil
37	Puducherry	9	9

